

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**C.P. No. 1207/2016**

**IN THE MATTER OF:**

**AH Chemicals Pvt. Ltd.**

**.....Petitioner**

**v.**

**Lapinus Rockwook Pvt. Ltd.**

**.....Respondent**

**SECTION : UNDER SECTION 433(e), 434 of the Companies Act, 1956**

**Order delivered on 20.07.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s) : Shri Shohit Chaudhary & Shri Anuj Jhawar,  
Advocates**

**ORDER**

The matter appears to have been wrongly listed. In fact, it should have been listed as per the last order on 28.07.2017.

List on 28.07.2017.

  
**(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT**

  
**(DEEPA KRISHAN)  
(MEMBER TECHNICAL)**

20.07.2017

Vineet